HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 470/2007

Manzoor Ahmad Makhdoomi Petitioner(s)

Through:-

Mr. M. M Amin, Advocate (through Video conference)

V/s

University of Kashmir and others

.....Respondent(s)

Through:-

Mr. J. A Kawoosa, Advocate (through Video conference)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Learned counsels for the parties, submit that they are unable to access their files as the same are in their office due to restrictions imposed in the Valley on account of the lockdown, as their offices fall in Read Zone. They, thus, seek an adjournment.

On their request, adjourned.

List on 03.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 09.06.2020

SUNIL-II